

ITEM NO.34 REGISTRAR COURT. 1 SECTION II
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Criminal Appeal No(s). 41/2016

RANVIR SINGH

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH

Respondent(s)

WITH

Crl.A. No. 578/2016

(With WITH APPLN. (S) FOR exemption from filing c/c of the impugned
Judgment and exemption from filing O.T. and suspension of sentence
and Office Report)

Date : 24/03/2017 This appeal was called on for hearing today.

For Appellant(s)

Mr. Siddharth, Adv.

Mr. Rajeev Sharma, Adv.

For Respondent(s)

Mr. Mukul Singh, Adv.

Ms. Pragati Neekhara, Adv.

UPON hearing the counsel the Court made the following

O R D E R

Last opportunity is granted to the parties for filing
additional documents, if so desired within four weeks; time.
List again on 24.4.2017.

(PAWAN DEV KOTWAL)

Registrar